been functioning ever since it was set up;

- (b) if so, what are the reasons therefor; and
- (c) what is the monthly rent of the premises of the Centre and what is the total amount of rent paid during 1976-77, 1977-78 and 1978-79?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) The All India Handicrafts Board has no Centre for training at Bombay. However, the Handicrafts Board has been giving grant to Handicrafts Teachers Training College, Bombay, a registered organisation, for imparting training in handicrafts.

(b) and (c) Do not arise.

## Number of thefts and dacoities in trans-Jamuna colonies

- 684 SHRI JAGJIT SINGH ANAND: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) what is the number of thefts and dacoities committed in Mandooli, Shakarpur and Laxmi Nagar, Delhi and were reported to concerned police stations during December, 1978 and January, 1979;
- (b) what are the details of the property lost as a result of the incidents;
- (c) what is the number of people arrested in these cases;
- (d) whether Government are aware that in trans-Jamuna colonies, incidents of dacoities and thefts are increasing and police have failed to arrest the miscreants; and
- (e) if so, what steps Government are taking to strengthen police posts and to create people's faith in the police set up?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) The requisite information is as under:

Dec., 1978	Jan., 197 <b>9</b>
Nil	1
2	3
6	13
	1978 Nil 2

(b) The details are as below:-

 Dacoity
 Rs. 5,000/ 

 Burglary
 Rs. 12,475/ 

 Thefts
 Rs. 12,222/ 

- (c) No person has been arrested so far.
- (d) and (e) The crime situation is under control and there is no cause for concern. Police patrolling and Nakabandies including mobile antidacoity patrolling is being done in the area for the prevention and detection of crime. As and when necessary the police strength is augmented subject to financial constraints.

# Change in the description of Five Year Plans

- 685. PROF. RAMLAL PARIKH: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that Government have given up the description of the 1978-79 to 1983-84 Five Year Plan as the Sixth Five Year Plan;
- (b) if so, what are the reasons therefor; and
- (c) whether Government are aware of the inconvenience which will be faced by the planners if the Five Year Plans are described as consecutive plans?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI FAZLUR RAHMAN): (a) to (c) The technical description of the

latest Plan is: Draft Five Year Plan 1978—83. But there is no objection the plan being described, for the sake of brevity and convenience, as the Sixth Five Year Plan 1978—83.

#### Merger of Laxmi Cotton Mills of Ahmedabad with Arvind Mills of Ahmedabad

686. PROF. RAMLAL PARIKH: Will the Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that the Ministry of Labour have recommended to the Ministry of Industry to permit immediate perger of the Laxmi Cotton Mills with the Arvind Mills of Ahmedabad;
- (b) if so, what are the details of the proposal;
- (c) by when a final decision is likely to be taken on the proposal; and
- (d) whether Government are aware that delay in taking a decision in the matter is causing severe hardships to the unemployed workers?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YA-DAV): (a) and (b) The Specified Authority constituted under Section 72-A of the Income Tax Act 1961 has received an application from M/s. Arvind Mills Limited for amalgamaof M/s. Ahmedabad Laxmi Cotton Mills Limited, requesting the Specified Authority to make recommendations to the Central Government under Sub-Section 1 of Section 72-A of the Income Tax Act, 1961, to the effect that the amalgamation fulfils the conditions as laid down in the said Sub-Section.

(c) and (d) The Specified Authority has already decided that it is satisfied that the conditions laid down in Sub-Section 1 of Section 72-A of the Income Tax Act, 1961 will be fulfilled if the amalgamation is effected in accordance with the proposed scheme of amalgamation submitted to the Specified Authority. The applicant has already been informed accordingly.

### Production in HEC. Ranchi

687 SHRI SHIVA CHANDRA JHA: Will the Minister of INDUS-TRY be pleased to state:

- (a) whether it is a fact that the production in the Heavy Engineering Corporation at Ranchi is declining for want of orders;
  - (b) if so, the details thereof; and
- (c) what are the annual production in the Heavy Engineering Corporation during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) No. Sir. It had declined only during the last year *i.e.* 1977-78.

- (b) Does not arise.
- (c) Value of production during last three years is as follows:

(Rs. in crores)

Year	Value of Production
1976-77	92,64
1977-78	42.15
1978-79	52.96
(April, 1978 to January, 1979)	

#### Review of the working of the I.S.R.O.

- 688 PROF RAMLAL PARIKH: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that the working of the Indian Space Research Organisation has been reviewed;
- (b) if so, what are the details thereof;
- (c) if the answer to part (a) above be in the negative, what are the reasons therefor; and
- (d) what are the details of the operations conducted by the Indian Space Research Organisation in the Nicobar group of Islands?